

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2673

ANSWERED ON:09.12.2011

DISPLACED TRIBALS

Vishwanath Shri Adagur H

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether adequate relief and rehabilitation measures were adopted by the Government for the displaced tribals in Karnataka;
- (b) if so, whether mobilization by tribals to defend their rights against State authorities was dealt with severely through threats and intimidations, arbitrary arrests or even criminalization of their protests;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): As per the information received from the Department of Land Resources the National Rehabilitation and Resettlement Policy, 2007 (NRRP, 2007) have been formulated. One of its aim is to minimize large-scale displacement. The policy also provides for comprehensive rehabilitation & resettlement benefits to the displaced families. The State Governments, Public Sector Undertakings or agencies, and other requiring bodies shall be at liberty to put in place greater benefit levels than those prescribed in the NRRP-2007.

The National Rehabilitation and Resettlement Policy, 2007 (NRRP, 2007) was circulated to all the State Governments including Karnataka. According to Government of Karnataka adequate relief and rehabilitation measures have been taken for tribals families shifted from various places of National Parks in the State.

(b) to (d): As per information received from Government of Karnataka, no such incidents occurred in the State. As per information received from Ministry of Home Affairs, advisories have been issued to the State Governments / UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime including crimes against Scheduled Castes & Scheduled Tribes.